NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/239/ (IB)/2017 NAME OF THE PETITIONER(S) : WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM NAME OF THE RESPONDENT(S) : HTL LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Petition Court Maakarahigun

B-R. Shantarahogan



ORDER

Counsel for the Petitioner present. As seen from the order dated 06.06.2017, Counsel for the Applicant was directed to make compliance with the provisions of section 9(3)(b)and(c) of IBC, 2016. The same was to be complied with on or before 15.07.2017. Therefore, the petition abates. The same stands **dismissed.**

MEMBER (JUDICIAL)

ghk